INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF <u>C BENCH</u> FOR <u>22-MAY-2025 (THURSDAY)</u>

BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER COMPLETION OF "B" BENCH

COURT HEETING ID. KON KROO ANT TIME. AFTER COMPLETION OF B BENCH				
Srl		Accomt	Assessee Name	Remarks
1	ITA 699/KOL/2024	2020-21	[A] SATTIK EXPORTS PVT. LTD.	
2	ITA 770/KOL/2024	2011-12	[A] SANDEEP KUMAR TEKRIWAL	
3	ITA 2328/KOL/2024	2012-13	[D] M/S. SHIVRASHI INFRAPROJECTS PRIVATE LIMITED	
4	ITA 2361/KOL/2024	2021-2022	[A] TAI INDUSTRIES LIMITED	
5	ITA 2637/KOL/2024	2011-12	[A] SUNVIEW RETAIL PRIVATE LIMITED	
6	ITA 2648/KOL/2024	2013-14	[D] ALLIED COMMOSALE PVT.LTD	
7	ITA 2657/KOL/2024	2021-2	[A] M/S. VERSUNI INDIA HOME SOLUTIONS LTD FORMERLY KNOWN AS PHILIPS DOMESTIC APPLIANCES INDIA LTD.	
8	ITA 2661/KOL/2024	2021-2	[A] APEEJAY SHIPPING LIMITED	
9	ITA 2666/KOL/2024	2017-18	[A] SHASHI TODI	

Assistant Registrar 21-May-2025